

ITEM NO.1703

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DINESH KUMAR PANDEY & ORS.

Respondent(s)

IA No. 221261/2024 - RECALLING THE COURTS ORDER
IA No. 38974/2025 - RESTORATION

Date : 17-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]

For Appellant(s) : Mr. Krishnam Mishra, Adv.
Mr. Param Kumar Mishra, Adv.
Mr. Nishant Singh, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Let notice be issued on I.A. No.221261/2024 as well as I.A.
No.38974/2025. Service is permitted on payment of process fee
within two weeks.

Issue notice, returnable within four weeks.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR